

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS  
**RAJYA SABHA**  
**STARRED QUESTION NO. 145**  
**ANSWERED ON 31.07.2026**

**CLEARANCE FOR CONSTRUCTION OF ROBS IN WEST BENGAL**

\*145 SHRI BISWAJIT SINHA (RAHUL SINHA):

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the West Bengal Government has granted clearance for Road Over Bridges (ROBs) at 70 identified level crossing locations across the State;
- (b) if so, the specific locations along with their district-wise break-up and the number among these for which the Railway Board has so far issued formal sanction orders;
- (c) the total funds allocated and released for ROB construction in West Bengal during financial years 2025-26 and 2026-27; and
- (d) the timeline for taking up the remaining unsanctioned locations and the mechanism to ensure expeditious completion?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.145 BY SHRI BISWAJIT SINHA (RAHUL SINHA) ANSWERED IN RAJYA SABHA ON 31.07.2026 REGARDING CLEARANCE FOR CONSTRUCTION OF ROBS IN WEST BENGAL**

(a) to (d): As on 01.04.2026, there are 15,689 Nos. of Manned Level Crossings (MLCs) on Indian Railways including 1,552 Nos. MLCs in the State of West Bengal. Further, all Unmanned level crossings (UMLCs) on Broad Gauge (BG) network of Indian Railways have been eliminated in 2019.

Level Crossings (LCs) are eliminated either by providing Road over Bridges/ Road under Bridges (ROBs/ RUBs) in lieu of LCs or through direct closure (for low traffic LCs) or by diversion of road traffic to nearby ROB/RUB/LC depending upon the site conditions.

Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of their impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 viz-a-viz 2014-26 (Upto May'26) is as under:

| Period                | ROBs/ RUBs constructed                             |
|-----------------------|----------------------------------------------------|
| 2004-14               | 4,148 Nos.                                         |
| 2014-26 (Upto May'26) | 14,451 Nos. (547 Nos. in the State of West Bengal) |

As on 01.06.2026, 4,993 Nos. ROB / RUB works are sanctioned at a cost of approx. ₹ 1,17,492 Cr on Indian Railways including 363 Nos. ROB / RUB works at a cost of approx. ₹ 8,060 Cr which are at various stages of planning and execution.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

As on 01.04.2026, 99 Nos. ROB/RUB works were held up on account of State Govt. of West Bengal on account of non-finalisation of alignment, law & order issues etc. However, in the last two

and a half months, lots of initiatives have been taken to resolve the long pending issues related to ROB/RUB works:

- i. Govt. of West Bengal has constituted a task force headed by the chief secretary and senior officers from Govt. of West Bengal, local bodies and Railways which is proactively clearing the decision related to ROB/RUB works.
- ii. As a result, the joint site visits are being conducted at all the held up/ delayed works and action is being done to finalize the feasible alignment which is required before land acquisition is taken up. To facilitate the finalisation of alignment, Govt. of West Bengal/PWD has also issued a check list.
- iii. Further, Govt. of West Bengal has conveyed as in-principle approval to make available free of cost the Government land for ROB/RUB works.

Due to the above mentioned proactive steps taken, till date, joint site visits have been conducted at all 99 locations and 26 Nos. ROB/RUB works have already been resolved.

Further, Railways have taken following measures to expedite the progress of work:

- i. Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- iii. Standardization of superstructure and substructure drawings for various combinations of span, skewness and width of road on the Railway portion has been done to avoid delays during the design approval. This has been issued in the form of a compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.

The details of allocation/Revised Estimate (RE) and expenditure for ROB/RUB works Under Plan Head (PH)-30 are maintained Zonal Railway-wise and not State-wise/District-wise. West Bengal is covered under the jurisdiction of three railway zones namely Eastern Railway, Southern Eastern Railway and Northeast Frontier Railway. These zones have been allocated a total of ₹ 1,903 Cr under Plan Head-30 for financial year 2025-26 and the current year. The expenditure incurred under PH-30 by these zones for the financial year 2025-26 and current year (up to May' 2026) is ₹ 1,052 Cr.

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